

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **02.03.2026** (MONDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10.30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 108/2026 For Stay IA No. 337/2026	Mathioli N of MQ Networks Pvt Ltd RP Vs Sudhir GS, Erstwhile RP of MQ Networks & Anr.	Mr. Mathioli Nagarajan Party-in-person	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

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